

है, यदि हाँ, तो क्या कार्यवाही आरम्भ की गई है और यदि नहीं, तो उसके क्या कारण हैं ?

रक्षा मंत्रालय में राज्य मंत्री (श्री सी० पी० एन० सिंह) : (क) से (ग) रक्षा मंत्रालय को बिहार सरकार से ऐसा कोई प्रस्ताव अभी प्राप्त नहीं हुआ है ।

Recognition of Nepali Language

1737. SHRI ANANDA PATHAK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that there is persistent demand for constitutional recognition of Nepali language and its inclusion in the Eighth Schedule of the Constitution of India; and

(b) if so, whether Government have decided to concede to this demand of the Nepali speaking citizens of India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKAWANA): (a) Yes, Sir.

(b) No, Sir.

Decline in the Production of Handloom Sector

1738. SHRI A. NEELALOHITHADASAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that production in the Handloom sector is on the decline;

(b) if so, what was the real decline in production in 1978-79 and 1979-80 in terms of the length of Handloom materials produced in India; and

(c) what are the current trends of production in the Handloom sector?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) No, Sir.

(b) Does not arise.

(c) The production which was 2460 million metres in 1976-77 increased to 2720 million metres in 1978-79. Production estimates for 1979-80 are 2,900 million metres.

Issue of Licences for Setting up of Industries in Haryana

1739. SHRI CHIRANJIT LAL SHARMA: Will the Minister of INDUSTRY be pleased to state:

(a) what are the details of the licences issued for the setting up of small and medium industries in the State of Haryana during the last two years; and

(b) what are the number of cases which are still pending with Government of India?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) No industrial licence is necessary for setting up an industry in the small scale sector involving an investment in plant and equipment below Rs. 10 lakhs. In the case of applications which do not fall in the category of small-scale industry, 29 industrial licences were issued under Industries (Development and Regulation) Act, 1951 during the years 1978 and 1979 for setting up of industries in Haryana State. Details of Industrial Licences are published in the "Weekly Bulletin of Import Licences, Export Licences and Industrial Licences", copies of which are available in Parliament Library.

(b) 28 industrial licence applications (out of those received upto 31-12-79) for grant of industrial licences under the Industries (Development and Regulation) Act, 1951 for setting up of industries in Haryana are pending consideration.